

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 6/RP/2024

Subject : Petition for review of the Order dated 8.12.2023 Petition No 223/GT/2021

Date of Hearing : **8.10.2024**

Petitioner : NHPC Limited

Respondents : WBSEDCL

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Kartikay Trivedi, Advocate, NHPC
Shri Aashwyn Singh, Advocate, NHPC
Shri Jitendra Kumar Jha, NHPC
Ms. Anushree Bardhan, Advocate, WBSEDCL
Ms. Shirsa Saraswati, Advocate, WBSEDCL

Record of Proceedings

At the request of the learned counsel for the parties, the Review Petition shall be listed for final hearing on **23.10.2024**.

By order of the Commission

**Sd-
(B. Sreekumar)
Joint Chief (Law)**

